

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
COMPUAGE INFOCOM LIMITED OPERATING IN COMPUTER PERIPHERALS
DISTRIBUTION ACTIVITIES AT MUMBAI AND THROUGH A BRANCH AT SINGAPORE

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	COMPUAGE INFOCOM LIMITED (CIN no. L99999MH1999PLC135914)
2.	Address of the registered office	Regd. Address: Unit No. 309 A to Z Industrial estate, Ganpatrao Kadam Marg, Lower Parel, Mumbai- 400013.
3.	URL of website	https://www.compuageindia.com/
4.	Details of place where majority of fixed assets are located	As per the latest available Audited Financial Statements for F.Y. 2022-2023, there are investments in immovable assets whose details are as below: i) 03 Residential Flats (Flat Nos. 502,1302 & 2002) are situated at Raheja Ridgewood, Western Express Highway, Goregaon (East), Mumbai (Admeasuring 133.82 square metres of carpet area for each premise). It also has 1 dedicated car parking. ii) Combined Office space totally admeasuring 1080 square metres of usable carpet area at D-601, D-602, G-601 & G-602, Lotus Corporate Park, Steel Compound, Western Express Highway, Goregaon (East), Mumbai. It also has 12 dedicated car parking.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	02
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact on cirp.compuage@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in detailed invitation for Expression of Interest to submit Resolution Plan (s) For further details, please contact on cirp.compuage@gmail.com
10.	Last date for receipt of expression of interest	13th December, 2024 (Extended from 3 rd December 2024)
11.	Date of issue of provisional list of prospective resolution applicants	23rd December, 2024 (Extended from 13 th December, 2024)

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12.	Last date for submission of objections to provisional list	28th December, 2024 (Extended from 18 th December, 2024)
13.	Date of issue of final list of prospective resolution applicants	7th January, 2025 (Extended from 28 th December, 2024)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12th January, 2025 (Extended from 02 nd January, 2025)
15.	Last date for submission of resolution plans	11th February, 2025 (Extended from 01 st February, 2025)
16.	Process email id to submit Expression of Interest	cirp.compuage@gmail.com

Gajesh Jain



Gajesh Labhchand Jain
Resolution Professional
In the matter of Compuage Infocom Limited
Reg. No.: IBBI/IPA-001/IP-P-01697/2019 -2020/12588
AFA Validity: 31/12/2025
Reg. Address with IBBI: D-501, Clifton Society, Raviraj Oberoi Marg, Shastri Nagar, Andheri (west), Mumbai 400053
Date: 3rd December 2024
Place: Mumbai